and also the Reserve Bank that decision of the Supreme Court will not be observed and will be brought in line with other industries.

Shri Nanda: This matter was considered specifically and in view of the fact that there is a Tribunal dealing with this question it was decided that this fact should be brought to the notice of the Commission and for the time being I do not think anything more is going to be done.

Dr. Ram Subhag Singh: May I know whether Government have made any estimate of the amount which has got to be paid as bonus by the various factories?

Shri Nanda: This question does not arise at the moment. They are going to decide the principles on which it is going to be paid.

Shri Tyagi: Is the bonu; to be related to the profits earned by a company, or will it be an incentive onemore production more bonus?

Shri Nanda: I am not the Commission; it is the Commission which is going to lay down the principles.

Shri Tyagi: I would like to know whether in the terms of reference it has been mentioned that the Commission should decide about this principle of bonus in relation to the profit earned by a company or in relation to the work done?

Shri Nanda: The profits constitute a very major element in this matter; but production also should be taken into account.

Pandit D. N. Tiwari: May I know whether any time-limit has been fixed for the submission of the report?

Shri Nanda: No. Sir.

Shri S. M. Banerjee: May I know whether Government is likely to take a decision about those employees working in different public sector establishments which are not covered by the terms of this Bonus Commission, for example, Defence, Railways, etc?

Shri Nanda: It does not mean that if the Bonus Commission does not consider the case of certain categories of employees that they are not going to be rewarded for their good work in other ways.

Shri T. B. Vittal Rao: May I know whether the Commission has been finally constituted and if so who is the representative from the workers' side on the Commission?

Shri Nanda: The composition has been fixed in terms of the number of representatives, but the names have not been finalised yet because they have not been received from some of the parties.

Shri Rajendra Singh: Will somebody from labour side be taken on the Commission?

श्री राम लिह भई वर्मा : क्या टर्म्स ग्राफ रेफरेंस में मिनिसम वोनस देने का भी उल्लेख है जैसा कि बम्बई, ग्रहमदाबाद ग्रीर इन्दौर में एप्रीसेंट के द्वारा मिलना रहा है ?

Shri Nanda: It is open to the Commission to consider that aspect.

Public Sector Projects

Shri M. B. Thakore:

Shri P. G. Deb:

Shri Chuni Lal:

Shri S. M. Banerjee:
Shri Ajit Singh Sarhadi:
Shri Prakash Vir Shastri:
*2. Shri Rameshwar Tantla:
Shrimati Mafida Ahmed:
Shri Basumatari:
Shri Vidya Charan Shukla:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether any decision has been taken about the location of major Public Sector Projects in different States:
 - (b) if so, where; and

(c) whether any protest has been lodged by any State regarding this decision?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House. [Placed in Library, See No. LT-3287/611.

shri M. B. Thakore: In paragraph 2 of the statement mention has been made of some technical committees. May I know the members of that committee and whether any representation has been given to the State Governments?

Shri Manubhai Shah: All the papers have been laid on the Table of the House. The reports contain all the details about the Committees and consultation with State Governments, etc.

Export of Textile Goods by China to Nepal

- *3. Shri Rajendra Singh: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether Government have taken note of the proposed supply of textile goods worth about Rs. 2 crores by China to the Nepalese Government; and
- (b) if so, what action is being taken to increase the export of textile goods to Nepal and to compete with the prices of the textile goods supplied by the Chinese Government?

The Minister of Commerce (Shri Kanungo): (a) and (b). It is reported that China had agreed to contribute both in cash and in the form of consumer goods including textiles to meet the cost of certain Chinese aided projects in Nepal. It is understood that the effect of the proposed import of textiles from China will only be of minor significance to India.

Shri Rajendra Singh: Since we are giving many sorts of help and aid to

the Government of Nepal, could we not have come to some arrangement, as the Chinese have done, by means of which the interests of our textiles in Nepal could have been cafeguarded?

Shri Kanungo: Our arrangement with Nepal is much more beneficial to both of us. As a matter of fact all payments are made in Indian currency and whatever happens the trade relations are such and the payment arrangements are such that we will not be affected very much.

Shri Rajendra Singh: The question relates to maintaining our textile interests in Nepal. Could we not have come to an arrangement in matters of aid and help that we are giving to Nepal that we could have maintained our export of textiles to Nepal?

Shri Kanungo: We do not want to make any such conditions like that

Shri Ranga: How are these imports from China expected to reach Nepal? Is it by land route or sea route, or sea route and land route?

Shri Kanungo: If they come they have to come by land route.

श्री रघनाथ सिंह : मैं यह जानता चाहता हूं कि इस समय हिन्दुस्तान से नैपाल में भारतीय वस्त्रों का कितना ऐक्सनोर्ट होता है श्रीर चीन के वस्त्र जब नैपाल में श्राने लगेंगे तो उस वक्त हमारे ऐक्पन पोर्ट की श्रवस्था क्या होगी ?

श्रीकानूनगोः मैंने जवाब में कहा है कि जो चीन से इम्पोर्टहोगा।

If and when imports from China come in, as against the Indian exports, they will be of a minor nature.

Dr. Ram Subhag Singh: How do the prices of Indian commodities in the Nepalese market compare with those of Chinese commodities there?

Shri Kanungo: There is no Chinese commodity in the Nepalese market, or